

ORISSA HIGH COURT

FILING REPORT AS ON :25/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/17267/2025	FAITH CONSTRUCTIONS, NEW DELHI VS N.W.G.E.L. CHURCH, SUNDERGARH	HRUDANANDA MOHAPATRA VS	// ()	
2	D-BLAPL/12654/2025	MD. AQUIB VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SAMBALPUR CYBER /35 /2024 ()	AOR20220001558C202500087
3	D-BLAPL/12660/2025	BIKRAM @ BIKRAMSEN MAJHI VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	BANARAPAL /93 /2025 ()	
4	D-BLAPL/12663/2025	BAKA @ UMESWAR SINGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAISINGA /45 /2021 ()	
5	D-BLAPL/12665/2025	CHINMAYANANDA PANDA @ JUNU PANDA VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	BADAGODA P.S. /40 /2025 ()	
6	D-BLAPL/12667/2025	NAPTALI MANDI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	//0 ()	
7	D-BLAPL/12668/2025	SATISH SARKAR @ RAJU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MOTU /87 /2020 ()	
8	D-BLAPL/12675/2025	MD. ABID HUSSAIN VS STATE OF ODISHA	BISWARANJAN DALAI VS	SPL.TASK FORCE /7 /2025 ()	AOR20220003722C202500062
9	D-BLAPL/12677/2025	MD. SAMSER ALLAM @ KALLU VS STATE OF ODISHA	BISWARANJAN DALAI VS	SPL.TASK FORCE /7 /2025 ()	AOR20220003722C202500060
10	D-BLAPL/12682/2025	MD AZAM @ BUDHU VS STATE OF ODISHA	BISWARANJAN DALAI VS	SPL.TASK FORCE /7 /2025 ()	AOR20220003722C202500061
11	D-BLAPL/12684/2025	AKASH KUMBHAR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BINIKA /263 /2024 ()	

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12	D-BLAPL/12686/2025	BHABANI SANKAR GOCHHAYAT VS STATE OF ODISHA	RAMESH KUMAR MUKHI VS	/ / 0 () //	
13	D-BLAPL/12689/2025	SUSHANTA DAS VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	NANDIPADA /101 /2025 () //	
14	D-BLAPL/12692/2025	SAMANDAR KUMAR SINGH @ SOMANDAR VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	PHULBANI SADAR /85 /2025 () //	
15	D-BLAPL/12695/2025	HARISCHANDRA YADAV @ HARIA @ HARISHCHANDRA @ HARADHIBHUSAN ROURAY VS STATE OF ODISHA	DEBARAJ BHUSAN ROURAY VS	CYBER CRIME AND ECONOMIC OFFENCES, KENDUJHAR /31 /2024 () //	
16	D-BLAPL/12698/2025	GOURANGA PADHAN VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /107 /2025 () //	
17	D-BLAPL/12699/2025	SIBA @ SWAPNESWAR PANIGRAHI VS STATE OF ODISHA	SUJATA DASH VS	TARASINGI /75 /2023 () //	
18	D-BLAPL/12705/2025	LIPU NAYAK @ LIPU VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	PURI TOWN /111 /2025 () //	
19	D-BLAPL/12706/2025	JAGAN PRADHAN VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	CUTTACK SADAR /446 /2023 () //	
20	D-BLAPL/12707/2025	AKSHYA KUMAR BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	DELANGA /352 /2023 () //	
21	D-BLAPL/12708/2025	VIDHAYANAD KUMAR @ RAMANATH VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	KHURDA ROAD G.R.P.S. /38 /2025 () //	
22	D-BLAPL/12709/2025	MANAS @ MANAS RANJAN SANDHA VS STATE OF ODISHA	OM PRAKASH SARAN VS	GONDIA /37 /2024 () //	AOR20220000371C202500089
23	D-BLAPL/12710/2025	SARAT CHANDRA YADAV	BIDESHI KUMAR GHADAI	SPL.TASK FORCE /7 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/12711/2025	AMAR KUMAR DEY @ GOPA	SURYAKANTA DWIBEDI	BASTA /187 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/12714/2025	SUSHANTA KUMAR ROUTRAY @ PUPUNA	SAROJ KUMAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/12716/2025	KARIMA BEGUM	PRASANTA KUMAR SAHOO	SPL.TASK FORCE /6 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/12718/2025	ALLAM SHIEKH	PRASANTA KUMAR SAHOO	SPL.TASK FORCE /6 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/12720/2025	KHIROD BEHERA	BIKASH KUMAR DASH	ATHAMALLIK /99 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/12722/2025	RAMJI BADI @ RAMJEE BADI	BIKASH KUMAR DASH	ATHAMALLIK /99 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/12726/2025	AKSHAYA PALEI	JYOTIRMAYA SAHOO	NACHUNI /145 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/12727/2025	KALIA GOUDA	PRATYUSHA NAIDU	SHERAGADA /479 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/12728/2025	VINAY SONKAR	BINI MISHRA	EOW,BHUBANESWAR /13 /2024	
		VS	VS	()	
		STATE OF ODISHA(E.O.W)		//	
33	D-BLAPL/12730/2025	SALAMA BIBI @ SALMA BIBI	AMULYA RATNA PANDA	BASTA /88 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/12732/2025	KISHORE ROUT	ANAND PRAKASH DAS	BANKI /16 /2025	
		VS	VS	()	

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35	D-BLAPL/12737/2025	STATE OF ODISHA RANA MUNA DORA VS	AMITAV TRIPATHY VS	// SPL.TASK FORCE /13 /2022 ()	
36	D-BLAPL/12740/2025	STATE OF ODISHA JADU @ HEMSAGAR PRADHAN VS	BIJAYA KUMAR RAGADA VS	// BURLA /417 /2023 ()	
37	D-BLAPL/12741/2025	STATE OF ODISHA NILAKANTHA NAYAK VS	BISWAJIT SAHOO VS	// / 0 ()	
38	D-BLAPL/12742/2025	STATE OF ODISHA PARBATI MAHARAJ VS	BISWAJIT SAHOO VS	// / 0 ()	
39	D-BLAPL/12751/2025	STATE OF ODISHA HARISCHANDRA MIRDHA @ HARI VS	PREETAM MISHRA VS	// PURUNAKATAK /147 /2024 ()	
40	D-BLAPL/12753/2025	STATE OF ODISHA SANTOSH KUMAR MOHANTY @ ANU VS	BIJAY KUMAR BEHERA VS	// KHANDAPARA /28 /2025 ()	
41	D-BLAPL/12755/2025	STATE OF ODISHA SAMIR KUMAR PATRA VS	SANJAY KUMAR PRADHAN VS	// G.UDAYAGIRI /41 /2018 ()	
42	D-BLAPL/12758/2025	STATE OF ODISHA PURNA CHANDRA SAHU VS	SANJAY KUMAR PRADHAN VS	// K.NUAGAON /252 /2024 ()	
43	D-BLAPL/12762/2025	STATE OF ODISHA SOHANLAL @ SOHAN VS	SURYAKANTA DASMOHAPATRA VS	// MACHHKUND /65 /2024 ()	AOR20220004152C202500009
44	D-BLAPL/12764/2025	STATE OF ODISHA MANOJ KUMAR PATEL VS	SANJUKTA MUNDA VS	// RENGALI (SAMBALPUR) /6 /2025 ()	AOR20220002621C202500009
45	D-BLAPL/12766/2025	STATE OF ODISHA LIBHENDRA SUNA VS	BHAKTA BHUSAN BARIK VS	// SAHID NAGAR P.S. /389 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/12770/2025	LITU @ ABHIRAM PUHAN VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	KEONJHAR TOWN /164 /2025 () //	
47	D-BLAPL/12771/2025	SUMANTA PRADHAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	KUNDHEIGOLA /227 /2023 () //	
48	D-BLAPL/12776/2025	RUPALI BADAJENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /85 /2025 () //	
49	D-BLAPL/12777/2025	MAHESH SONI @ MOHESH SONY VS STATE OF ODISHA	SWARNALATA MALLICK VS	GHANTAPADA /44 /2025 () //	
50	D-BLAPL/12778/2025	BULU GADTYA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	AGALPUR /240 /2024 () //	
51	D-BLAPL/12780/2025	OM PRAKASH RAM VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
52	D-BLAPL/12786/2025	SATISH CHANDRA RAI VS STATE OF ODISHA	SURYAKANTA DASH VS	PARADEEP MODEL /160 /2024 () //	
53	D-BLAPL/12787/2025	SAGAR JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /267 /2025 () //	
54	D-BLAPL/12788/2025	RASMITA JENA @ RASHMITA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BALIMI /60 /2025 () //	
55	D-BLAPL/12789/2025	JAGANNATH MADHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /606 /2024 () //	
56	D-BLAPL/12791/2025	RASMITA JENA @ RASHMITA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BALIMI /59 /2025 () //	
57	D-BLAPL/12792/2025	SANTOSHI MOHANTY	JUGALA KISHORE PANDA	BALIMI /59 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/12794/2025	TEZIYAN SAHU	SUDHANSHU SEKHAR DASH	NCB BHUBANESWAR /10 /2024	
		VS	VS	()	
		UNION OF INDIA(N.C.B)		//	
59	D-BLAPL/12797/2025	SANTOSHI MOHANTY	JUGALA KISHORE PANDA	BALIMI /60 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/12806/2025	BRAHMANANDA BHOI	AMIYA KUMAR CHHATOI	PURI TOWN /90 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/12808/2025	JAGANNATH PRADHAN	RITURANJAN CHHOTARAY	JAGDALPUR /47 /2025	AOR20220003344C202500035
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/12812/2025	SONIA TRIPATHY	ARUN KUMAR ACHARYA	EOW,BHUBANESWAR /11 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/12813/2025	AJAYA KUMAR NAYAK	BIJAYA KUMAR RAGADA	BADAGODA P.S. /545 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CMP/17037/2025	M/S. Z. ENGINEER CONSTRUCTION PRIVATE LIMITED	MANAS RANJAN BAUG	//	AOR20220002374C202500067
		VS	VS	()	
		ASHUTOSH SAHOO		//	
65	D-CMP/17042/2025	SURESH KUMAR ROUT	AMIT PRASAD BOSE	//	
		VS	VS	()	
		PARIKHITA SWAIN		//	
66	D-CMP/17107/2025	JAMINI PATEL	KIRTAN DANG	//	
		VS	VS	()	
		HEMANT KUMAR BHATI		//	
67	D-CMP/17149/2025	ABRI KUMAR BAGHEL	SUBHASIS MOHAPATRA	//	
	CMP/635/2025	VS	VS	CIVIL JUDGE (SD),NAWARANGPUR(Nabarangapur)	
		STATE OF ODISHA		CS/0000067/2023	
68	D-CMP/17162/2025	JYOTSNAMAYEE DASH	BICHITRA NARAYANA SATAPATHY	//	
		VS	VS	()	

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69	D-CMP/17193/2025	SEEMA AGARWAL ARDHENDU SEKHAR RATHA VS	SUDEEP KUMAR SARANGI VS	// // 0	
70	D-CMP/17194/2025	MOHANLAL AGARWAL ARDHENDU SEKHAR RATHA VS	SUDEEP KUMAR SARANGI VS	// // 0	
71	D-CMP/17241/2025	SANKARLAL AGARWAL JAYARAM JENA VS	AJODHYA RANJAN DASH VS	// // 0	
72	D-CMP/17272/2025	LINGARAJ OJHA AMRITA MOHANTY VS	MANAS RANJAN BAUG VS	// // 0	AOR20220002374C202500070
73	D-CMP/17274/2025	ATULYA BIHARI MOHANTY M/S. MANI MALLIKA ENTERPRISES VS	SATYA NARAYAN MISHRA 4 VS	// // 0	AOR20220001615C202500072
74	D-CONTC/17059/2025	THE EXECUTIVE ENGINEER,NESCO,BHADRAK GANGADHAR JENA VS	ADV. VS	// // 0	
75	D-CONTC/17060/2025	RAGHURAM R.LYER,OAS KANAKALATA CHAKRA VS	ADV. VS	// // 0	
76	D-CONTC/17077/2025	AMIT RANJAN HOTA,TAHASILDAR LAXMIPRIYA SAHU VS	BIBHUTI BHUSAN BEHERA VS	// // 0	
77	D-CONTC/17096/2025	ASWATHY S., IAS AJAYA KUMAR DASH VS	ADV. VS	// // 0	
78	D-CONTC/17097/2025	KALI PRASANNA MOHAPATRA,DIRECTOR OF HIGHER EDUCATION KARTIK CHANDRA PAUL VS	ADV. VS	// // 0	
79	D-CONTC/17098/2025	SHALINI PANDIT, IAS BIDYADHAR MOHAPATRA VS	ADV. VS	// // 0	
		SHALINI PANDIT, IAS		//	

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80	D-CONTC/17099/2025	RABINDRA KUMAR BEHERA VS MANORANJAN NAYAK,DIRECTOR OF SECONDARY EDUCATION,BBSR,KHURDA	ADV. VS	// ()	
81	D-CONTC/17101/2025	SUKANTA SATAPATHY VS ARAVIND ARGRAWAL,COMM-CUM-SECRETARY	ADV. VS	// ()	
82	D-CONTC/17102/2025	SARAT CHANDRA SETHI VS PRADEEP KUMAR NAG,DISTRICT EDUCATION OFFICER,KENDRAPARA	ADV. VS	// ()	
83	D-CONTC/17105/2025	FAKIR MOHAN LENKA VS KALI PRASANA MOHAPATRA,DIRECTOR OF HIGHER EDUCATION,BBSR,KHURDA	ADV. VS	// ()	
84	D-CONTC/17108/2025	PRASANTA KUMAR MISHRA VS ARAVIND AGRAWAL,COMM-CUM-SECRETARY,	ADV. VS	// ()	
85	D-CONTC/17110/2025	UPENDRA PRASAD SETHI VS BRUNDABAN SATPATHY,DIRECTOR,ELEMENTARY EDUCATION,BBSR	ADV. VS	// ()	
86	D-CONTC/17112/2025	MAHENDRA KUMAR MUDULI VS DR MRUTYUNJAYA PANDA, REGISTRAR, UTKAL UNIVERSITY	ADV VS	// ()	AOR20220001611C202500032
87	D-CONTC/17113/2025	ARATA RAJ VS DR MRUTYUNJAYA PANDA, REGISTRAR, UTKAL UNIVERSITY	ADV VS	// ()	AOR20220001611C202500031
88	D-CONTC/17114/2025	DEBENDRA KUMAR NAYAK VS DR MRUTYUNJAYA PANDA, REGISTRAR, UTKAL UNIVERSITY	ADV VS	// ()	AOR20220001611C202500033
89	D-CONTC/17124/2025	RAMA CHANDRA PASA VS SATYABRATA SAHU,ADDL.CHIEF SECRETARY	ADV. VS	// ()	
90	D-CONTC/17127/2025	USHARANI ROUT VS ANU GARG,IAS	ADV. VS	// ()	
91	D-CONTC/17128/2025	JAGABANDHU KHOSLA	ADV.	//	

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		VS	VS	()	
92	D-CONTC/17141/2025	ANU GARG,IAS MAHESWAR SAHOO	ADV	//	AOR20220001611C202500034
		VS	VS	()	
93	D-CONTC/17142/2025	DR MRUTYUNJAYA PANDA, REGISTRAR, UTKAL UNIVERSITY ANIL KUMAR PATRA	ADV	//	AOR20220001611C202500035
		VS	VS	()	
94	D-CONTC/17143/2025	DR MRUTYUNJAYA PANDA,REGISTRAR, UTKAL UNIVERSITY SURENDRANATH PRADHAN	ADV.	//	
		VS	VS	()	
95	D-CONTC/17144/2025	SHALINI PANDIT, IAS SWARNALATA MUDULI	ADV.	//	
		VS	VS	()	
96	D-CONTC/17146/2025	SHALINI PANDIT, IAS PARSURAM BARAD	ADV.	//	
		VS	VS	()	
97	D-CONTC/17151/2025	SHALINI PANDIT, IAS MADHUSUDAN DAS	ADV.	//	
		VS	VS	()	
98	D-CONTC/17155/2025	GANGADHAR NAYAK,OAS ANTARYAMI DEBATA	KSHIROD KUMAR ROUT	//	
		VS	VS	()	
99	D-CONTC/17195/2025	SHALINI PANDIT, IAS SUSAMA KUMARI SAHOO	ADV.	//	
		VS	VS	()	
100	D-CONTC/17204/2025	SHALINI PANDIT, IAS PRATIMA MOHANTY	DEEPAK KUMAR PANI	//	AOR20220001490C202500004
		VS	VS	()	
101	D-CONTC/17225/2025	SHALINI PANDIT, COMMISSIONER CUM SPECIALSECRETARY SCHOOL AND MASS EDUCATION DEPARTMENT SANTOSH KUMAR SATAPATHY	ADV.	//	
		VS	VS	()	
102	D-CONTC/17229/2025	C.J. VENUGOPAL,IAS DEBENDRA PRASAD SUNANI	ADV.	//	
		VS	VS	()	

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103	D-CONTC/17265/2025	SHALINI PANDIT, IAS SIMANCHAL SATAPATHY VS	ADV. VS	// // ()	
104	D-CONTC/17269/2025	CHANDRA SEKHAR PADHI,ENGINEER-IN-CHIEF,WATER RESOURCES,BBSR,KHURDA BADAL RANJAN MOHAPATRA VS	ADV. VS	// // ()	
105	D-CONTR/12782/2025	SUDHANSHU SEKHAR BAL,DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER,BHADRAK SUCHISMITA DAS VS	ADV. VS	// //0 ()	
106	D-CRLA/12678/2025	PRAVASH SAHOO,INSPECTOR-IN-CHARGE,JAGATSINGHPUR SAGAR KUMAR SWAIN VS	RABI NARAYAN MOHANTY VS	// // ()	BHUBANESWAR VIGILANCE /3 /2012
107	D-CRLA/12697/2025	STATE OF ODISHA(VIG.) KALIA @ PRASANTA SAHU @ PRASANT KUMAR SAHUPRAVASH CHANDRA JENA VS	VS	// // ()	JALESWAR /152 /2025
108	D-CRLA/12713/2025	STATE OF ODISHA MITHUN PRADHAN @ MITHUN POLEI VS	GOPAL KRISHNA NAYAK VS	// // ()	BUGUDA /150 /2025
109	D-CRLA/12717/2025	STATE OF ODISHA SUBRAT PALAURI @ SUBRAT KUMAR PALAURI VS	KARUNAKAR GAYA VS	// // ()	ASTARANGA /37 /2025
110	D-CRLA/12734/2025	STATE OF ODISHA ABHIMANYU MISHRA VS	SATYAJIT MOHAPATRA VS	// // ()	KHETRARAJPUR /51 /2024
111	D-CRLA/12757/2025	STATE OF ODISHA PRANGYA @ SWATISANGHAMITRA SAHOO VS	SOMANATH NANDA VS	// // ()	KUDANAGARI /341 /2023
112	D-CRLA/12772/2025	STATE OF ODISHA SIBILI @ BISWAJIT BEHERA VS	BIBHUTI RANJAN MOHANTY VS	// // ()	KAMAKHYANAGAR /63 /2017
113	D-CRLA/12799/2025	STATE OF ODISHA VICTIM/INFORMANT VS	ARUN KUMAR DAS VS	// // ()	NAYAGARH /115 /2013
		STATE OF ODISHA		//	

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114	D-CRLA/12815/2025	GUNA BHOI@BEHERA VS STATE OF ODISHA	SARTHAK MISHRA VS	SATYABADI /32 /2021 () //	
115	D-CRLLP/12721/2025	STATE OF ODISHA VS ISWAR CHANDRA SAHOO	SANGRAM DAS ,STANDING COUNSEL(VIGILANCE) VS	CUTTACK VIGILANCE /13 /2009 () //	AOR20220001542C202500009
116	D-CRLMA/12816/2025	CHANDAN TANTY VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	SUNDARGARH TOWN /198 /2012 () //	
117	D-CRLMA/12818/2025	HEMSAGAR TANTY VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	SUNDARGARH TOWN /198 /2012 () //	
118	D-CRLMC/12652/2025	SUNIL NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	NIHALPRASAD /18 /2020 () //	
119	D-CRLMC/12666/2025	KIRTAN @ KIRASTAR NAG VS STATE OF ODISHA	KIRTAN DANG VS	SAINTALA /148 /2013 () //	
120	D-CRLMC/12679/2025	NIRAKAR DEHURY VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	ANGUL TOWN /588 /2012 () //	
121	D-CRLMC/12694/2025	PRAFULLA KUMAR MONDAL VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	PALLAHARA /4 /2025 () //	
122	D-CRLMC/12701/2025	DR.LAKSHMAN BEHERA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	BALASORE TOWN /52 /2021 () //	
123	D-CRLMC/12702/2025	BIJAY KETAN UPADHYAYA VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	CUTTACK VIGILANCE /21 /2019 () //	AOR20220001247C202500056
124	D-CRLMC/12704/2025	BRAJA KISHORE JENA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	SULIAPADA /44 /2019 () //	
125	D-CRLMC/12735/2025	ARMAN KHAN	BICHITRA NARAYANA SATAPATHY	PARADEEP LOCK /51 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/12747/2025	PRABINA PRADHAN	SUSANTA KUMAR TRIPATHY	MAHILA P.S. BUXIBAZAR /32 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/12760/2025	DILIP KUMAR PRADHAN	SANTOSH KUMAR MAHANTY	SURADA /561 /2024	AOD20240000242C202500076
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/12769/2025	SUNIL KUMAR DAS	SANJAY KUMAR PATTANAIAK	CHOUDWAR /223 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/12783/2025	CHHABINDRA JENA	PRINCEPEE RAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/12785/2025	NIRA @ NIRANJAN JAMBEKA	SANJEEB KUMAR JENA	LAXMIPUR /4 /2021	AOR20220000044C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/12804/2025	PARAMANANDA BAL	JAJATI KESHARI KHUNTIA	SEMILLIGUDA /110 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/12809/2025	MANOJ KUJUR	JAJATI KESHARI KHUNTIA	BIRMITRAPUR /57 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/12817/2025	DEBENDRA KUMAR MAJHI @ DEBENDRA MAJHI	AKSHAYA KUMAR SAHOO	PAPADAHANDI /160 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/12820/2025	BIKASH NAYAK @ BIKASH KUMAR NAYAK	AKSHAYA KUMAR SAHOO	CHANDAPUR /78 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/12673/2025	NARAHARI JENA	LAXMIDHAR DASH	JAGATSINGPUR /498 /2020	AOR20220001207C202500060
		VS	VS	()	
		SANDHYARANI SAMAL		//	
136	D-CRLMP/12712/2025	DHABALESWAR GOUDA	DEEPAK KUMAR PANDA	/ /0	
		VS	VS	()	

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137	D-CRLMP/12781/2025	STATE OF ODISHA TUNA MARTHA VS	ABHINANDAN PRADHAN VS	// /0 ()	
138	D-CRLMP/12790/2025	STATE OF ODISHA CHANDRAKANT SENAPATI VS	BYOMAKESH TRIPATHY VS	// /0 ()	
139	D-CRLMP/12796/2025	STATE OF ODISHA RAMESWAR PATRA VS	BYOMAKESH TRIPATHY VS	// /0 ()	
140	D-CRLMP/12798/2025	STATE OF ODISHA BAIJAYANTI MAHARANA VS	BYOMAKESH TRIPATHY VS	// /0 ()	
141	D-CRLREV/12819/2025	STATE OF ODISHA B.GOURESWAR RAO VS	TUKUNA KUMAR MISHRA VS	// CHANDILI /134 /2015 ()	
142	D-FAO/17262/2025	STATE OF ODISHA M/S GOLDENLAND DEVELOPERS LTD. VS	SOUMYA JYOTI BISWAL VS	// /0 ()	
143	D-ITA/17029/2025	STATE OF ODISHA BALASORE BHADRAK CENTRAL CO OPERATIVE BANK VS	GURUMICHA RATH VS	// /0 ()	AOR20220001651C202500007
144	D-ITA/17031/2025	STATE OF ODISHA BALASORE BHADRAK CENTRAL CO OPERATIVE BANK VS	GURUMICHA RATH VS	// /0 ()	AOR20220001651C202500008
145	D-ITA/17034/2025	STATE OF ODISHA BALASORE BHADRAK CENTRAL CO OPERATIVE BANK VS	GURUMICHA RATH VS	// /0 ()	AOR20220001651C202500009
146	D-ITA/17036/2025	STATE OF ODISHA BALASORE BHADRAK CENTRAL CO OPERATIVE BANK VS	GURUMICHA RATH VS	// /0 ()	AOR20220001651C202500006
147	D-MACA/17022/2025	ARUNDHATI MOHANTY @ JAGDEV VS AMAR KUMAR BUDHARAJ	SATYABHUSAN DAS VS	// /0 ()	

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148	D-MACA/17035/2025	HARIHAR PARIDA VS SRIKANTA PATRA	PRADEEP KUMAR MISHRA VS	// 0 //	
149	D-MACA/17136/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,BALASORE VS SUKULAMANI BINDHANI @ SUKUMANI	SANTOSH KUMAR MOHANTY VS	// 0 //	
150	D-MACA/17147/2025	D.M.,M/S. ORIENTAL INSURANCE CO. LTD.,CUTTACK VS PRASANNA KUMAR DAS	SANTOSH KUMAR MOHANTY VS	// 0 //	
151	D-MATA/17116/2025	PRASANNA KUMAR PAHAN VS CHINAMYEE DAS	ASHESH KUMAR PRUSTY VS	// 0 //	AOD20240000656C202500020
152	D-MATA/17181/2025	SANTILATA BEHURIA VS BASANTA KUMAR BEHURIA	MAHESWAR MOHANTY VS	// 0 //	
153	D-MATA/17191/2025	JAYKRUSHNA SETH @ RABINDRA SETH VS SANJUKTA SETH @ GEETA SETH	SHAMBHU CHARAN NATH SHARMA VS	// 0 //	
154	D-MATA/17202/2025	TIKINA MALLICK VS SOUMYA RANJAN MALLICK	KAILASH CHANDRA SAHOO VS	// 0 //	
155	D-MATA/17227/2025	HEMANTA KUMAR BEHERA VS SHANTILATA BEHERA	ABHISHEK DASH VS	// 0 //	
156	D-MSA/17145/2025	XXXX VS XXXXXXXX	XXXXXX VS	// 0 //	
157	D-OTAPL/17028/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BHUBANESHWAR VS M/S. VEDANTA LTD.	BANSHU KANTI SATAPATHY,SR.S.C VS	// 0 //	AOR20220001780C202500060
158	D-OTAPL/17115/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BHUBANESHWAR VS M/S. VEDANTA LTD.	BANSHU KANTI SATAPATHY,SR.SC VS	// 0 //	AOR20220001780C202500061
159	D-OTAPL/17183/2025	COMMISSIONER OF CUSTOMS, (PREVENTIVE), BHUBANESHWAR	BANSHU KANTI SATAPATHY,SR.S.C VS	// 0 //	AOR20220001780C202500063

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		VS	VS	()	
		M/S VEDANTA LTD.		//	
160	D-OTAPL/17185/2025	COMMISSIONER OF CUSTOMS(PREVENTIVE), BHUBANESHWAR	ANISH KANTI SATAPATHY,SR.S.C	//	AOR20220001780C202500064
		VS	VS	()	
		M/S VEDANTA LTD.		//	
161	D-OTAPL/17186/2025	COMMISSIONER OF CUSTOMS, (PREVENTIVE), BHUBANESHWAR	ANISH KANTI SATAPATHY,SR.S.C	//	AOR20220001780C202500065
		VS	VS	()	
		M/S VEDANTA LTD.		//	
162	D-OTAPL/17187/2025	COMMISSIONER OF CUSTOMS, (PREVENTIVE),BHUBANESHWAR	ANISH KANTI SATAPATHY,SR.S.C	//	AOR20220001780C202500062
		VS	VS	()	
		M/S VEDANTA LTD.		//	
163	D-RPFAM/17087/2025	SASMITA GOUDA	TAPAN KUMAR KAMILA	//	
		VS	VS	()	
		UMESH CHANDRA MAHAKUD		//	
164	D-RPFAM/17088/2025	BIJAYLAXMI PATRA	SIVA SANKAR CHAINI	//	
		VS	VS	()	
		HRUSIKESH PATRA		//	
165	D-RPFAM/17119/2025	MANOJ KUMAR DASH	SARBESWAR BEHERA	//	
		VS	VS	()	
		PRAVATI MISHRA		//	
166	D-RSA/17068/2025	BANITA KADRAKA	ANUPAM RATH	//	
		VS	VS	()	
		INDIAN RARE EARTHS LTD.		//	
167	D-RSA/17132/2025	SAMBIT TRIPATHY	NARAYAN PRASAD PARJA	//	
		VS	VS	()	
		HAREKRUSHNA TRIPATHY		//	
168	D-RSA/17148/2025	RABINARAYAN NANDA	BISWARANJAN DAS	//	
		VS	VS	()	
		SATYANARAYAN NANDA		//	
169	D-RSA/17199/2025	BAIDHAR SINGH	MAHESWAR MOHANTY	//	
		VS	VS	()	
		SUBASH CHANDRA MURMU		//	
170	D-RSA/17273/2025	SATYABHAMA BEHERA	PRAMOD RANJAN BEHERA	//	AOD20220003518C202500024
		VS	VS	()	

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171	D-RVWPET/17023/2025	PECHI DEI RABINDRA ROUT VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// // ()	AOR20220001213C202500022
172	D-RVWPET/17024/2025	SUCHITRA CONSTRUCTION VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// // ()	AOR20220001213C202500020
173	D-RVWPET/17025/2025	SUCHITRA CONSTRUCTION VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// // ()	AOR20220001213C202500019
174	D-RVWPET/17026/2025	STATE OF ODISHA VS RITANJALI ROUL	SASMITA NAYAK,A.S.C VS	// // ()	LOD20240000200C202500216
175	D-RVWPET/17027/2025	SUCHITRA CONSTRUCTION VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// // ()	AOR20220001213C202500021
176	D-TRP(C)/17261/2025	NANDINI RANA VS KEDAR SURYA MAHAPATRA	SANTOSH KUMAR SAMANTARAY VS	// // ()	
177	D-TRPCRL/12811/2025	SANJULATA BEHERA VS PRIYANKA BEHERA	PRATIK DASH VS	//0 // ()	
178	D-WA/17017/2025	NANDI HO VS UNION OF INDIA	AFRAAZ SUHAIL VS	// // ()	AOD20240000544C202500015
179	D-WA/17020/2025	STATE OF ODISHA VS BHOLANATH BARIK	AISHWARYA DASH, A.G.A VS	// // ()	LOD20240000194C202500210
180	D-WA/17021/2025	STATE OF ODISHA VS JITENDRA KUMAR SAHOO	SARBESWAR BEHERA, A.G.A VS	// // ()	LOD20240000172C202500203
181	D-WA/17039/2025	STATE OF ODISHA VS ASHIT KUMAR SAMAL	SARBESWAR BEHERA,A.G.A VS	// // ()	LOD20240000172C202500204

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182	D-WA/17040/2025	STATE OF ODISHA VS SARASWATI NAYAK	AISHWARYA DASH,A.G.A VS	// 0 //	LOD20240000200C202500215
183	D-WA/17057/2025	DURYEODHAN @ DURYODHAN DAS VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
184	D-WA/17058/2025	SHIBAJI PRADHAN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
185	D-WA/17085/2025	STATE OF ODISHA VS PRIYADARSHANI MADHUSMITA NAYAK	SASWAT DAS, A.G.A VS	// 0 //	LOD20240000200C202500217
186	D-WA/17104/2025	BHASKAR ROUT VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
187	D-WA/17126/2025	SARBESWAR PRADHAN VS STATE OF ODISHA	ANNADA PRASAD MOHANTY VS	// 0 //	
188	D-WA/17160/2025	UNION OF INDIA VS GANGOTREE SOCIAL ORGANIZATION, BBSR	BISWAJIT MAHARANA(SR. PANEL COUNSEL) VS	// 0 //	
189	D-WA/17201/2025	M/S. KALYANI MEDICINE STORE, CUTTACK VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
190	D-WP(C)/17015/2025	NIBEDITA GIRI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500047
191	D-WP(C)/17016/2025	M/S SAI ADITHYA CONSTRUCTION VS THE COMMISSIONER OF GOODS AND SERVICE TAX	DEBASISH HAZRA VS	// 0 //	AOD20240000796C202500011
192	D-WP(C)/17018/2025 WP(C)/11465/2025	SHASIKALA PARIDA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //	
193	D-WP(C)/17019/2025	HIRACHAND SAHOO	NIRANJAN BISWAL	//	

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	WP(C)/11503/2025	VS STATE OF ODISHA	VS	0 //	
194	D-WP(C)/17030/2025	CHATURBHUIJ ACHARYA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
195	D-WP(C)/17032/2025	M/S HAZEL MERCANTILE LTD., BERHAMPUR VS THE UNION OF INDIA	RAMESH CHANDRA JENA VS	// 0 //	
196	D-WP(C)/17033/2025	ARABINDA TRIPATHY VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //	
197	D-WP(C)/17038/2025	SURENDRA NATH JENA VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //	
198	D-WP(C)/17041/2025	BIJAYA KUMAR DAS VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //	
199	D-WP(C)/17043/2025	STATE BANK OF INDIA VS THE PRESIDING OFFICER CENTRAL GOVERNMENT INDUSTRIAL TRIBUNAL CUM LABOUR COURT	P. V. BALAKRISHNA VS	// 0 //	
200	D-WP(C)/17044/2025 WP(C)/11522/2025	RAMA CHANDRA GIRI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
201	D-WP(C)/17045/2025	M/S. SIBANARAYAN DEO, BBSR VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, BBSR,	RAMESH CHANDRA JENA VS	// 0 //	
202	D-WP(C)/17046/2025	M/S RABINDRA KUMAR SAHOO, JAJPUR VS THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR	RAMESH CHANDRA JENA VS	// 0 //	
203	D-WP(C)/17047/2025	IRC LOGISTICS LTD VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //	
204	D-WP(C)/17048/2025	OM PRAKASH THAKUR VS	BIJAYA KUMAR BEHERA 1 VS	// 0	

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205	D-WP(C)/17049/2025	STATE OF ODISHA RADHABAI AGRAWAL VS	AMIT PRASAD BOSE VS	// // 0	
206	D-WP(C)/17050/2025	STATE OF ODISHA GOURI SHANKAR MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
207	D-WP(C)/17051/2025	STATE OF ODISHA SANJAY SWADIA @ SANJAY BHAI SWADIA VS	AMIT PRASAD BOSE VS	// // 0	
208	D-WP(C)/17052/2025	STATE OF ODISHA SUNADHAR BAG VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
209	D-WP(C)/17053/2025 WP(C)/11508/2025	STATE OF ODISHA MADHU DHANGADAMAJHI VS	MANORANJAN PADHY VS	// // 0	AOD20220003086C202500079
210	D-WP(C)/17054/2025	STATE OF ODISHA SHREE GOPAL GOSHALA VS	AMIT PRASAD BOSE VS	// // 0	
211	D-WP(C)/17055/2025	STATE OF ODISHA JAY RAM MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
212	D-WP(C)/17056/2025	STATE OF ODISHA KRISHNA MOHAN PATNAIK VS	BIRAJA PRASANNA DAS VS	// // 0	
213	D-WP(C)/17061/2025 WP(C)/11528/2025	STATE OF ODISHA MOHAN PATRA VS	SUBHASREE MOHANTY VS	// // 0	
214	D-WP(C)/17062/2025 WP(C)/11516/2025	STATE OF ODISHA ANAMA CHARAN MAHANTA VS	SUBHASREE MOHANTY VS	// // 0	
215	D-WP(C)/17063/2025	STATE OF ODISHA SARASWATI MISHRA VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	// // 0 //	

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216	D-WP(C)/17064/2025	JAGANNATH ROUT VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// () //	
217	D-WP(C)/17065/2025	GOVINDA BALLAV SAHU VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// () //	AOR20230001286C202500002
218	D-WP(C)/17066/2025	M/S MAA CHANDI STONE CRUSHING VS THE COMMISSIONER CGST AND CENTRAL EXCISE	KANANBALA ROY CHOUDHURY VS	// () //	AOR20220001523C202500046
219	D-WP(C)/17067/2025	SANJAYA KUMAR @ SANJAYA SETHI VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	// () //	
220	D-WP(C)/17069/2025	SAMIR KUMAR SARANGI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //	
221	D-WP(C)/17070/2025 WP(C)/11499/2025	SUBHRAJIT SWAIN VS B.M, STATE BANK OF INDIA, CHANDIKHOLE BRANCH	BRAJA MOHAN SARANGI VS	// () //	
222	D-WP(C)/17071/2025 WP(C)/11496/2025	MANTU BISWAL VS B.M., CHOLAMANDALAM INV FIN CO.LTD, LINK ROAD BRANCH	BRAJA MOHAN SARANGI VS	// () //	
223	D-WP(C)/17072/2025	SIMANTA KUMAR TRIPATHY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //	
224	D-WP(C)/17073/2025	SUJATA MISHRA VS STATE OF ODISHA	NITYABRATA BEHURIA VS	// () //	
225	D-WP(C)/17074/2025	M/S. KSHYORD KUMAR PADHI VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR	ASIT KUMAR DASH VS	// () //	
226	D-WP(C)/17075/2025	SUDAM NAIK VS STATE OF ODISHA	NIHAL RATH VS	// () //	
227	D-WP(C)/17076/2025	SUBODH KUMAR SARANGI	OMKAR DEV DAS	//	

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		VS	VS	0	
		COLLECTOR, GANJAM		//	
228	D-WP(C)/17078/2025	BATAKRISHNA SAHU	SURESH KUMAR JENA	//	
		VS	VS	0	
		COLLECTOR DEOGARH		//	
229	D-WP(C)/17079/2025	SRI SRI RADHA DAMODAR MAHAPRABHU BIJE, GANJAM	SOMYA JYOTI BISWAL	//	
		VS	VS	0	
		THE TAHASILDAR, CHATRAPUR, GANJAM		//	
230	D-WP(C)/17080/2025	M/S.THE DHAMARA PORT COMPANY LTD, BBSR	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	0	
		ADDITIONALCOMMISSIONER GST AND CE, BBSR		//	
231	D-WP(C)/17081/2025	MADHU KAMAR	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/17082/2025	DEBANANDA DAS	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/17083/2025	SUNITA BARIK	RANJIT MOHANTY	//	AOD20240000639C202500016
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/17084/2025	AJAY KUMAR MANTRI	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/17086/2025	BIRENDRA KHILARI	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/17089/2025	PRASANTA BARIK	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF OIDISHA		//	
237	D-WP(C)/17090/2025	AJAY KUMAR MANTRI	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/17091/2025	SAROJ KUMAR SAHOO	CHANDAN MISHRA	//	
		VS	VS	0	

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		R.T.O., CUTTACK		//	
239	D-WP(C)/17092/2025	SAROJ DASH VS	BHAWANI SANKAR PANIGRAHI VS	// 0	
		THE STATE BANK OF INDIA, PHULBANI BRANCH		//	
240	D-WP(C)/17093/2025	SUSANTA BEHERA VS	CHANDAN MISHRA VS	// 0	
		R.T.O., CHANDIKHOLE, JAJPUR		//	
241	D-WP(C)/17094/2025	ISWAR CHANDRA SWAIN VS	BISWARANJAN MAHARATHA VS	// 0	
		STATE OF ODISHA		//	
242	D-WP(C)/17095/2025	ASHOK KUMAR ACHARYA VS	PRASANNA KUMAR ROURAY VS	// 0	
		STATE OF ODISHA		//	
243	D-WP(C)/17100/2025	LOTAN SAMANTA VS	PANCHANAN SAHOO VS	// 0	
		STATE OF ODISHA		//	
244	D-WP(C)/17103/2025	ASHOK KUMAR NAYAK VS	PANCHANAN SAHOO VS	// 0	
		STATE OF ODISHA		//	
245	D-WP(C)/17106/2025	SATYA NARAYAN BIHARI VS	SWARUP RANJAN SINGHSAMANT VS	// 0	
		STATE OF ODISHA		//	
246	D-WP(C)/17109/2025	BHANUPRAVA PRADHAN VS	PRASANTA KUMAR MOHANTY (2) VS	// 0	AOD20220001936C202500012
		STATE OF ODISHA		//	
247	D-WP(C)/17111/2025	M/S MAHIMA SWAMI UDYOG VS	LINGARAJ MOHANTY VS	// 0	AOD20240000806C202500015
		STATE OF ODISHA		//	
248	D-WP(C)/17117/2025	DEBENDRA KUMAR BEHURA VS	SIBA PRASAD SWAIN VS	// 0	
		STATE OF ODISHA		//	
249	D-WP(C)/17118/2025	SUSANTA KUMAR SAHU VS	SWAPNA KUMAR OJHA VS	// 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/17120/2025	BHARAT BIKASH CONVENT SCHOOL, DEBENDRAPUR, RAJAPUR, BHUMI MOHAPATRA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
251	D-WP(C)/17121/2025	DANDADHAR PATRA VS UNION OF INDIA	PRAVAT KUMAR NAYAK VS	// 0 //	
252	D-WP(C)/17122/2025	PURUSOTTAM NAYAK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
253	D-WP(C)/17123/2025	PARSHURAM BISWAL VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //	
254	D-WP(C)/17125/2025	PREMANANDA NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
255	D-WP(C)/17129/2025	DEBARAJ SWAIN VS STATE OF ODISHA	LAXMIDHAR DASH VS	// 0 //	
256	D-WP(C)/17130/2025	SANJAY KUMAR RAJ VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA	SOUMI DAS VS	// 0 //	
257	D-WP(C)/17131/2025	SAKHI DEI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
258	D-WP(C)/17133/2025	SUJATA DASH VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
259	D-WP(C)/17134/2025	MRUTYUNJAY BARIK VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //	
260	D-WP(C)/17135/2025	HARISH CHANDRA PATRO VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202500049
261	D-WP(C)/17137/2025	BASANTA KUMAR DAS	MASUM PRIYADARSANI BEHERA	//	

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		VS	VS	()	
262	D-WP(C)/17138/2025	FAKIR MOHAN UNIVERSITY, BALASORE NUAKAR SETH	ATUL TRIPATHY	//	AOD20240000618C202500051
		VS	VS	()	
263	D-WP(C)/17139/2025	STATE OF ODISHA SRIBATSA BISWAL	ATUL TRIPATHY	//	AOD20240000618C202500050
		VS	VS	()	
264	D-WP(C)/17140/2025	STATE OF ODISHA KRUSHNA CHANDRA NAIK	NIRANJAN LENKA	//	
		VS	VS	()	
265	D-WP(C)/17150/2025	STATE OF ODISHA KRUTIBASH SAHOO	ITISHREE TRIPATHY	//	
		VS	VS	()	
266	D-WP(C)/17152/2025	THE B.M. SBI, JASHIPUR BRANCH RATAI GRAM PANCHAYAT LEVEL MISSION SHAKTI	PREMANANDA MOHANTY PREMANANDA MOHANTY	//	
		VS	VS	()	
267	D-WP(C)/17153/2025	STATE OF ODISHA GARGI AGARWAL	SAROJA KANTA SAMAL	//	
		VS	VS	()	
268	D-WP(C)/17154/2025	STATE OF ODISHA NAROTTAM NATH	LALATENDU SAMAL	//	
		VS	VS	()	
269	D-WP(C)/17156/2025	STATE OF ODISHA AYANA SAHOO	PREMANANDA MOHANTY	//	
		VS	VS	()	
270	D-WP(C)/17157/2025	STATE OF ODISHA BASANTA KUMAR ROUT	LALATENDU SAMAL	//	
		VS	VS	()	
271	D-WP(C)/17158/2025	STATE OF ODISHA ANANTAPUR GRAM PANCHAYAT LEVEL MISSION SHAKTI	PREMANANDA MOHANTY PREMANANDA MOHANTY	//	
		VS	VS	()	
272	D-WP(C)/17159/2025	STATE OF ODISHA MANOJ KUMAR NATH	LALATENDU SAMAL	//	
		VS	VS	()	

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273	D-WP(C)/17161/2025	STATE OF ODISHA MANOJA KUMAR MALLICK VS	BIBHUTI BHUSAN SWAIN VS	// // ()	
274	D-WP(C)/17163/2025	STATE OF ODISHA NIRANJAN HOTA VS	PRAKASH KUMAR ROUT VS	// // ()	
275	D-WP(C)/17164/2025	STATE OF ODISHA FAKIR MOHAN FATESINGH VS	GOPAL KRUSHNA NANDA VS	// // ()	
276	D-WP(C)/17165/2025	STATE OF ODISHA SARASWATI DAS VS	JAYAKRISHNA MOHAPATRA VS	// // ()	
277	D-WP(C)/17166/2025	STATE OF ORISSA MRUNMAYA KUMAR BAI VS	BICHITRA NARAYANA SATAPATHY VS	// // ()	
278	D-WP(C)/17167/2025	UNION OF INDIA GANESH CHANDRA DEY VS	SUSANTA KUMAR PRADHAN VS	// // ()	AOD20250000501C202500001
279	D-WP(C)/17168/2025	ADDITIONAL COMMISSIONER CONSOLIDATION AND SETTELMENT EKTA FEDERATION BISRA BLOCK VS	RAJIV KUMAR MAHANTA VS	// // ()	AOR20220001662C202500032
280	D-WP(C)/17169/2025	STATE OF ODISHA NEELAMADHAB BRAHMA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
281	D-WP(C)/17170/2025	STATE OF ODISHA BINOD BIHARI PATRA VS	PRAKASH KUMAR ROUT VS	// // ()	
282	D-WP(C)/17171/2025	STATE OF ODISHA DILLIP KUMAR MISHRA VS	PRAFULLA KUMAR KAR VS	// // ()	
283	D-WP(C)/17172/2025	STATE OF ODISHA SHAKTI SANGHA BETANATI, MAYURBHANJ VS	RAJIV KUMAR MAHANTA VS	// // ()	AOR20220001662C202500033
		STATE OF ODISHA		//	

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284	D-WP(C)/17173/2025	MAHESWAR SWAIN VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
285	D-WP(C)/17174/2025	ANANYA MISSION SHAKTI FEDERATION VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202500034
286	D-WP(C)/17175/2025	SUSIL KUMAR PANIGRAHI VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
287	D-WP(C)/17176/2025	SATYANARAYAN PARIDA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
288	D-WP(C)/17177/2025	SURYA MOHAN DAS VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //	
289	D-WP(C)/17178/2025	TULASHI KALO VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
290	D-WP(C)/17179/2025	DEBI PRASAD PATRA VS STATE OF ODISHA	DEBASHIS NANDA VS	// 0 //	
291	D-WP(C)/17180/2025	SUMA BARIK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
292	D-WP(C)/17182/2025	SUNIMA PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
293	D-WP(C)/17184/2025	DIBAKAR RAUTA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
294	D-WP(C)/17188/2025	SANJAY KUMAR SAHU VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// 0 //	
295	D-WP(C)/17189/2025	RAGHUNATH PALEI	CHITTA RANJAN PATTNAIK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/17190/2025	HARES KUMAR SAHOO	PRADEEPTA KUMAR SWAIN	//	
		VS	VS	0	
		CHIEF EXECUTIVE OFFICER TP CENTRAL ODISHA DISTRIBUTION LTD		//	
297	D-WP(C)/17192/2025	SRI SAMADHI GOSWAIN @ CHHATIA BATA, JAJPURTUSAR KUMAR MISHRA		//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/17196/2025	BIJAY KUMAR SAHOO	DHANESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/17197/2025	SANJEEB KUMAR RATH	BIBHUDUTTA BARIK	//	
		VS	VS	0	
		UNION OF INDIA		//	
300	D-WP(C)/17198/2025	SRI SAMADHI GOSWAIN @ CHHATIA BATA, JAJPURTUSAR KUMAR MISHRA		//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/17200/2025	JYOTSNAMAYI BHOI	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/17203/2025	NALINI KUMAR RATH	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/17205/2025	MANJUBALA MOHANTY	ASHIS KUMAR SAMAL	//	
		VS	VS	0	
		THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR		//	
304	D-WP(C)/17206/2025	GOPAL NAIK	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202500077
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/17207/2025	SADANANDA BEHERA	KARUNAKAR GAYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/17208/2025	MANASI LENKA	RITURANJAN CHHOTARAY	//	AOR20220003344C202500034
		VS	VS	0	

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307	D-WP(C)/17209/2025	SANJAYA KUMAR LENKA BIJAYLAXMI MISSION SHAKTI FEDERATION VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// // 0 //	AOR20220001662C202500036
308	D-WP(C)/17210/2025	RANJAN KUMAR SAHOO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //	AOD20220003315C202500028
309	D-WP(C)/17211/2025	JAYANTA KUMAR TRIPATHY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
310	D-WP(C)/17212/2025	DURGA PRASAD NAIK VS INDIAN OIL CORPORATION LTD.,MUMBAI	DEEPALI MAHAPATRA VS	// 0 //	
311	D-WP(C)/17213/2025	HIMANSHU SEKHAR ACHARYA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
312	D-WP(C)/17214/2025	M/S EMAMI PAPER MILLS LTD., BALESWAR VS ADDITIONAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	CHITTA RANAJAN DAS VS	// 0 //	
313	D-WP(C)/17215/2025	PADMACHARAN SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //	
314	D-WP(C)/17216/2025	TRUPTI PATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
315	D-WP(C)/17217/2025	M/S. PRAFULLA KUMAR DEY, BBSR VS PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE, BBSR	CHITTA RANAJAN DAS VS	// 0 //	
316	D-WP(C)/17218/2025	HEMANTA KUMAR PARIDA VS STATE OF ODISHA	SASWATA PATNAIK VS	// 0 //	AOD20240001090C202500007
317	D-WP(C)/17219/2025	JHUNI RANI MOHANTA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	

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318	D-WP(C)/17220/2025	MOTHER TERESA BLOCK MISSION SHAKTI FEDERATION VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202500035
319	D-WP(C)/17221/2025	BLOCK MISSION SHAKTI FEDERATION LEPHRIPARA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202500037
320	D-WP(C)/17222/2025	UNION OF INDIA VS RAJENDRA KUMAR PATNAIK	DEEPAK GOCHHAYAT, C.G.C VS	// 0 //	AOR20220001345C202500004
321	D-WP(C)/17223/2025	SANJUKTA BADEI VS VICE CHAIRMAN BHUBANESWAR DEVELOPMENT AUTHORITY	RAJA KISHORE SAHOO VS	// 0 //	
322	D-WP(C)/17224/2025	PRANABA CHARAN MUNDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
323	D-WP(C)/17226/2025	M/S. SURYA INTERNATIONAL, BERHAMPUR VS PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE	CHITTA RANAJAN DAS VS	// 0 //	
324	D-WP(C)/17228/2025	M/S JSW SETEEL LIMITED VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //	
325	D-WP(C)/17230/2025	SABITA PATEL VS COLLECTOR, SUNDERGARH	SOUMENDRA PATTANAİK VS	// 0 //	
326	D-WP(C)/17231/2025	SURESH CHANDRA PATRA VS ASSISTANT COMMISSIONER, GST/CENTRAL TAX, CENTRAL EXCISE, CUSTOMS, BBSR	SASWAT KUMAR ACHARYA VS	// 0 //	
327	D-WP(C)/17232/2025	ANATH BANDHU JENA VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR	ASHSH KUMAR SAMAL VS	// 0 //	
328	D-WP(C)/17233/2025	GAYADHAR NAYAK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
329	D-WP(C)/17234/2025	SHASHANK YADAV	SIDHARTHA SANKER RAY 2	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/17235/2025	PRABIN ACHARAYA	KISHORE CHANDRA PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/17236/2025	SASMITA MAHAPATRA	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/17237/2025	BISWAJIT BEHERA	SMRUTI RANJAN ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/17238/2025	BASUDEV DASH	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/17239/2025	MANOJ KUMAR SUNDARAY	GOPAL PRASAD JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/17240/2025	NARAYAN BISWAL	BIJAY PANDA	//	
		VS	VS	0	
		DEPUTY COMMISSIONER, CGST AND CX, KEONJHAR DIVISION, KEONJHAR		//	
336	D-WP(C)/17242/2025	RANJAN KUMAR SING	AJAYA KUMAR BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/17243/2025	ALFA DAS	BHABANI SANKAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/17244/2025	SUMATI PATTANAYAK	PRAVAT KUMAR DAS	//	
		VS	VS	0	
		PROJECT DIRECTOR(R AND R), KANPUR IRRIGATION PROJECT, KEONJHAR		//	
339	D-WP(C)/17245/2025	SABYASACHI BISWAL	FALGUNI RAJGURU MOHAPATRA	//	
		VS	VS	0	
		THE S.D.O.(ELECTRICAL), BADACHANA		//	
340	D-WP(C)/17246/2025	DURLAV CHANDRA NAYAK	RAMESH CHANDRA SWAIN	//	
		VS	VS	0	

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341	D-WP(C)/17247/2025	STATE OF ODISHA JOGINDRA PATTJOSHI VS	ABHILASH MISHRA VS	// // 0		
342	D-WP(C)/17248/2025	STATE OF ODISHA KASHINATH KANDI VS	RANJIT KUMAR LENKA VS	// // 0		
343	D-WP(C)/17249/2025	STATE OF ODISHA ALIVA JENA VS	AJAYA KUMAR BARIK VS	// // 0		
344	D-WP(C)/17250/2025	STATE OF ODISHA BHADU MURMU VS	BALADEV PANDA VS	// // 0		
345	D-WP(C)/17251/2025	GOVT. OF ODISHA BIJAY KUMAR CHHURIA VS	ABHILASH MISHRA VS	// // 0		
346	D-WP(C)/17252/2025	STATE OF ODISHA JATI PRAKASH JENAMANI VS	BAIJAYANTI MOHANTY VS	// // 0		
347	D-WP(C)/17253/2025	GOVT OF ODISHA SANJUKTA DIKSHIT VS	AJAYA KUMAR BARIK VS	// // 0		
348	D-WP(C)/17254/2025	STATE OF ODISHA MANGLU NAIK @ HARIJAN VS	SURYAKANTA DASH VS	// // 0		
349	D-WP(C)/17255/2025	STATE OF ODISHA OMM MAA TARINI AGENCY VS	ATMAJIT MANMITH DAS VS	// // 0	AOD20250000255C202500012	
350	D-WP(C)/17256/2025	ODISHA STATE COOPERATIVE MILK PRODUCER FEDERATION LTD LAXMIDHAR BISWAL VS	AMBIKA PRASAD RAY VS	// // 0		
351	D-WP(C)/17257/2025	STATE OF ORISSA SUNITA NAG @ PRADHAN VS	PRAMOD KUMAR NIGAM VS	// // 0		
		THE SECY, STATE SELECTION BOARD, DEPT. OF HIGHER EDUCATION GOVT. OF ODISHA, BBSR				

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352	D-WP(C)/17258/2025	SIDDHARTHA SWARUP JENA VS LITUSHREE JENA	LALITENDU MISHRA VS	// 0 //	AOR20220001610C202500033
353	D-WP(C)/17259/2025	DURGA RANI KARMAKAR VS STATE OF ODISHA	AJAYA KUMAR BARIK VS	// 0 //	
354	D-WP(C)/17260/2025	SANJEEB KUMAR MISHRA VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //	
355	D-WP(C)/17263/2025	BHARAT BIKASH INSTITUTION GROUP (BBIG) DEBENDRA KUMAR MOHAPATRA VS STATE OF ODISHA	DEBENDRA KUMAR MOHAPATRA VS	// 0 //	
356	D-WP(C)/17264/2025	PADMANAVA HOTA @ PADMANAVA VS REGIONAL PASSPORT OFFICER, BBSR	TUKUNA KUMAR MISHRA VS	// 0 //	
357	D-WP(C)/17266/2025	BHARAT BIKASH INSTITUTION GROUP (BBIG) DEBENDRA KUMAR MOHAPATRA VS STATE OF ODISHA	DEBENDRA KUMAR MOHAPATRA VS	// 0 //	
358	D-WP(C)/17268/2025	SK. MEHERBAN VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //	
359	D-WP(C)/17270/2025	MANORAMA MOHARANA VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //	
360	D-WP(C)/17271/2025	SWARNAPRAVA SWAIN VS STATE OF ORISSA	SANTOSH KUMAR SAMANTARAY VS	// 0 //	
361	D-WP(C)/17275/2025	UNION OF INDIA VS TAPAN KUMAR NAYAK	SOUBHAGYA CHANDRA DEVDASH VS	// 0 //	
362	D-WP(C)/17276/2025	M/S. ADITYA CRAFT AND PAPERS PRIVATE LTD., CUTTACK VS PRINCIPAL COMMISSIONER GST AND CENTRAL TAX, BBSR	CUTTACK TRIPATHY VS	// 0 //	
363	D-ABLAPL/12655/2025	MAYADHAR MOHAPATRA	PRIYA RANJAN SINGH	KHAIRA /134 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/12656/2025	SUDARSAN PRADHAN	JYOTIRMAYA SAHOO	NACHUNI /104 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/12657/2025	SAMBIT SAMARTHA	JYOTIRMAYA SAHOO	NACHUNI /103 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/12658/2025	PRASHANT KUMAR TARAI	JYOTIRMAYA SAHOO	CHATRAPUR /480 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/12659/2025	DAMA @ DAMODAR PRADHAN	AJIT KUMAR PANDA	BAIDESWAR /64 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/12661/2025	SATYA PRAKASH PRADHAN	TANMAYA KUMAR MOHANTY	COLLIERY /287 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/12662/2025	BISWAJIT SWAIN	MANA MOHAN PATTANAIK	LAXMISAGAR P.S. /39 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/12664/2025	KAMALAKANTA MAJHI	JAYANTA KUMAR MAJHI	BASTA /117 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/12669/2025	RANJAN MAHAKUR	KIRTAN DANG	SAINTALA /270 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/12670/2025	RAHIM KHAN	BHARAT JALLI	JANKIA P.S. /117 /2025	AOD20240000581C202500060
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/12671/2025	ABHISHEK GOYAL	AMIT PRASAD BOSE	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /4 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/12672/2025	RAMESH CHANDRA BEHERA	KULDEEP MOHANTY	SECTOR-19 /54 /2025	AOD20240000012C202500085
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/12674/2025	STATE OF ODISHA SARAT @ SARBESWAR MUDUDLI VS	BIKRAM CHANDRA GHADEI VS	// TANGI (KHURDA) /271 /2025 ()	
376	D-ABLAPL/12676/2025	STATE OF ODISHA AMAN AGRAWAL VS	AMIT PRASAD BOSE VS	// CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /4 /2025 ()	
377	D-ABLAPL/12680/2025	STATE OF ODISHA BHIMSEN ROUT VS	MRITUNJAY BANERJEE VS	// CHANDANPUR /71 /2025 ()	
378	D-ABLAPL/12681/2025	STATE OF ODISHA HIMANSU SEKHAR SWAIN VS	AMRIT MISHRA VS	// NAYAGARH /140 /2025 ()	
379	D-ABLAPL/12683/2025	STATE OF ODISHA SUSIL KUMAR SAMAL @ SUNIL SAMAL VS	PANCHANAN PANIGRAHI VS	// BANARAPAL /61 /2025 ()	AOR20250000001C202500015
380	D-ABLAPL/12685/2025	STATE OF ODISHA SATYARANJAN KALAS @ BULU VS	KABIRAJ PRADHAN VS	// TANGI (KHURDA) /202 /2025 ()	
381	D-ABLAPL/12687/2025	STATE OF ODISHA NIRANJAN BEHERA @ JITU VS	KABIRAJ PRADHAN VS	// TANGI (KHURDA) /202 /2025 ()	
382	D-ABLAPL/12688/2025	STATE OF ODISHA LINGARAJ BEHERA @ KUNA VS	KABIRAJ PRADHAN VS	// TANGI (KHURDA) /202 /2025 ()	
383	D-ABLAPL/12690/2025	STATE OF ODISHA GADADHAR BIHARI VS	AMBARISH MEKAP VS	// PATKURA /47 /2025 ()	AOR20220001976C202500001
384	D-ABLAPL/12691/2025	STATE OF ODISHA DEBI PRASAD RATH VS	SAMARENDRA MOHANTY VS	// JANKIA P.S. /112 /2025 ()	
385	D-ABLAPL/12693/2025	STATE OF ODISHA DR. SANDEEP KUMAR PRUSTY VS	PRAVASH CHANDRA JENA VS	// MANGALA BAG /266 /2021 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/12696/2025	SMRUTI RANJAN SWAIN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARANGA /178 /2025 () //	AOR20240001059C202500006
387	D-ABLAPL/12700/2025	RANUPAMA KHATOI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	PIPLI /246 /2025 () //	
388	D-ABLAPL/12703/2025	SWARNNALATA DAS VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	MARSHAGHAI /100 /2025 () //	
389	D-ABLAPL/12715/2025	KHUMERLAL KUMAR VS STATE OF ODISHA	SAROJ KUMAR DASH VS	JHARSUGUDA /148 /2025 () //	
390	D-ABLAPL/12719/2025	RAKESH LENKA @ RIKI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARANGA /178 /2025 () //	AOR20240001059C202500007
391	D-ABLAPL/12723/2025	BHUNDU BANICHUL @ UNDU BANICHUL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /81 /2025 () //	AOR20250000491C202500001
392	D-ABLAPL/12724/2025	DINABANDHU MOHANTY @ DINA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ITAMATI /127 /2025 () //	
393	D-ABLAPL/12725/2025	NIRANJAN GOUDA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	BUGUDA /187 /2025 () //	
394	D-ABLAPL/12729/2025	MINAKSHI DAS @ SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /118 /2025 () //	
395	D-ABLAPL/12731/2025	ALOK NAIK VS STATE OF ODISHA	SASANKA SEKHAR SATAPATHY VS	TALCHER TOWN /106 /2025 () //	
396	D-ABLAPL/12733/2025	MAHEBOOB AHEMAD KHAN @ MANA MEHEBUB AHMED VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /299 /2024 () //	
397	D-ABLAPL/12736/2025	DILLIP KUMAR SAHOO @ DILIP KUMAR SAHOO	ALEKHA KUMAR SAHOO	CUTTACK SADAR /271 /2023	

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FILING REPORT AS ON :25/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/12738/2025	SK. SADIK	ABHINANDAN PRADHAN	CANTONMENT ROAD /88 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/12739/2025	JITU DAS	ACHYUTANANDA PATTANAİK	KAKATAPUR /84 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/12743/2025	CHİKUN @ RAJESH KUMAR PANDA	BISWAJIT MOHANTY	KHALLİKOTE /315 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/12744/2025	SALİMA @ SAILA BIBI	PRAMODA KUMAR MISHRA	RAJKANİKA /158 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/12745/2025	BIJAYA PARIDA	PANCHANAN PANİGRAHI		AOD2024000001C202500114
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/12746/2025	PRADİP @ PADIA NAIK	OM PRAKASH SARAN	DHENKANAL SADAR /331 /2025	AOR20220000371C202500090
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/12748/2025	EKADASIA PALA @ EKADASHI PAL	GYANA RANJAN MOHANTY	BALİPATNA /158 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/12749/2025	KAMALİNİ PRADHAN	JYOTİRMAYA SAHOO	BAİDYANATHPUR /60 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/12750/2025	BİNAYAK BEHERA	AMİTAV TRİPATHY	GHANTAPADA /53 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/12752/2025	DİBAKAR BEHERA	SURYAKANTA DWİBEDI	BALİKUDA /189 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/12754/2025	PABİTRA BEHERA @ NABİNA	BIJAY KUMAR BEHERA	LAXMİSAGAR P.S. /163 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/12756/2025	STATE OF ODISHA LIPU SAHOO VS	BIJAY KUMAR BEHERA VS	// KHURDA SADAR /111 /2025 ()	
410	D-ABLAPL/12759/2025	STATE OF ODISHA SK. AKBAR VS	PRASANT KUMAR BARIK VS	// BHADRAK TOWN /236 /2025 ()	
411	D-ABLAPL/12761/2025	STATE OF ODISHA BABLU @ RAJKISHAR BEHERA VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /97 /2025 ()	
412	D-ABLAPL/12763/2025	STATE OF ODISHA JAI BATRA VS	SOUMYA RANJAN MOHANTY VS	// NANDANKANAN /145 /2025 ()	
413	D-ABLAPL/12765/2025	STATE OF ODISHA SAKUNTALA JENA VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /95 /2025 ()	
414	D-ABLAPL/12767/2025	STATE OF ODISHA SIBA MALIK VS	PRASANT KUMAR BARIK VS	// PURUNABAZAR /95 /2025 ()	
415	D-ABLAPL/12768/2025	STATE OF ODISHA AKSHAYA DAS VS	KARUNAKAR GAYA VS	// KAKATAPUR /85 /2025 ()	
416	D-ABLAPL/12773/2025	STATE OF ODISHA KALITA @ LALIT KUMAR DAS VS	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /46 /2024 ()	
417	D-ABLAPL/12774/2025	STATE OF ODISHA S.K.SHANJAHAN QUADRI VS	PRASANT KUMAR BARIK VS	// PURUNABAZAR /95 /2025 ()	
418	D-ABLAPL/12775/2025	STATE OF ODISHA MAHENDRA SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
419	D-ABLAPL/12779/2025	STATE OF ODISHA K. LAXMI NARAYAN VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/12784/2025	MANJULATA RAM VS STATE OF ODISHA	SURYAKANTA DASH VS	PATTAMUNDAI RURAL PS /150 /2025 () //	
421	D-ABLAPL/12793/2025	BHUJARAJ PUTEL VS STATE OF ODISHA	KIRTAN DANG VS	BOLANGIR SADAR /503 /2024 () //	
422	D-ABLAPL/12795/2025	CHANDAN BEHERA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	Tantiapal Marine /26 /2025 () //	
423	D-ABLAPL/12800/2025	BARSARANI PRADHAN VS STATE OF ODISHA	ANAND PRAKASH DAS VS	NAYAPALLI P.S. /69 /2025 () //	
424	D-ABLAPL/12801/2025	MINAKETAN SAHOO VS STATE OF ODISHA	MANORANJAN MUDULI VS	KHURDA SADAR /104 /2025 () //	
425	D-ABLAPL/12802/2025	HASAN @ HASAAN @ KUNU KHAN VS STATE OF ODISHA	MANORANJAN MUDULI VS	/ /0 () //	
426	D-ABLAPL/12803/2025	KULARANJAN PANIGRAHI VS STATE OF ODISHA	GOKULANANDA SAHU VS	DEOGAON /107 /2025 () //	
427	D-ABLAPL/12805/2025	NIRANJAN ROUT VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BADACHANA /118 /2025 () //	
428	D-ABLAPL/12807/2025	NARENDRA BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	PADAMPUR /49 /2025 () //	AOR20220003344C202500036
429	D-ABLAPL/12810/2025	AKASH PARIDA VS STATE OF ODISHA	LALATENDU PAL VS	RAGHUNATHPALI /205 /2025 () //	AOR20220004366C202500003
430	D-ABLAPL/12814/2025	LINKAN BHOL VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	JANKIA P.S. /116 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :25/04/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ITA/17029/2025 ITA/ /	BALASORE BHADRAK CENTRAL CO OPERC MP	CHITRE MONKIRATHED	10/2025
2	D-ITA/17031/2025 ITA/ /	BALASORE BHADRAK CENTRAL CO OPERC MP	CHITRE MONKIRATHED	11/2025
3	D-ITA/17034/2025 ITA/ /	BALASORE BHADRAK CENTRAL CO OPERC MP	CHITRE MONKIRATHED	12/2025
4	D-ITA/17036/2025 ITA/ /	BALASORE BHADRAK CENTRAL CO OPERC MP	CHITRE MONKIRATHED	13/2025
5	D-ADMLS/7447/2025 ADMLS/1/2025	KIRTI CHANDRA DASH MP	RAHUL RAY	18/2025
6	D-CRLLP/12721/2025 CRLLP/ /	STATE OF ODISHA MP	SANGRAM DAS ,STANDING COUNSEL (VIGILANCE)	30/2025
7	D-TRPCRL/12811/2025 TRPCRL/ /	SANJULATA BEHERA MP	PRATIK DASH	37/2025
8	D-ELPET/29317/2024 ELPET/3/2024	BHAKTA CHARAN DAS MP	BIDYADHAR MISHRA(SENIOR ADV.)	52/2025
9	D-ELPET/29317/2024 ELPET/3/2024	BHAKTA CHARAN DAS MP	BIDYADHAR MISHRA(SENIOR ADV.)	53/2025
10	D-ELPET/29317/2024 ELPET/3/2024	BHAKTA CHARAN DAS MP	BIDYADHAR MISHRA(SENIOR ADV.)	54/2025
11	D-ELPET/29317/2024 ELPET/3/2024	BHAKTA CHARAN DAS MP	BIDYADHAR MISHRA(SENIOR ADV.)	55/2025
12	D-ELPET/29317/2024 ELPET/3/2024	BHAKTA CHARAN DAS MP	BIDYADHAR MISHRA(SENIOR ADV.)	56/2025
13	D-ELPET/29317/2024 ELPET/3/2024	BHAKTA CHARAN DAS MP	BIDYADHAR MISHRA(SENIOR ADV.)	57/2025
14	D-CRLMP/12673/2025 CRLMP/ /	NARAHARI JENA MP	LAXMIDHAR DASH	93/2025
15	D-OTAPL/17028/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	SHARUBANESWARAPATHY,SR.S.C	116/2025
16	D-OTAPL/17028/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	SHARUBANESWARAPATHY,SR.S.C	117/2025
17	D-OTAPL/17115/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	SHARUBANESWARAPATHY,SR.S.C	118/2025
18	D-OTAPL/17115/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	SHARUBANESWARAPATHY,SR.S.C	119/2025
19	D-OTAPL/17183/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS, (PREVENTIVE) MP	SHARUBANESWARAPATHY,SR.S.C	120/2025
20	D-OTAPL/17183/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS, (PREVENTIVE) MP	SHARUBANESWARAPATHY,SR.S.C	121/2025
21	D-OTAPL/17185/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE) MP	SHARUBANESWARAPATHY,SR.S.C	122/2025
22	D-OTAPL/17185/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE) MP	SHARUBANESWARAPATHY,SR.S.C	123/2025
23	D-TRP(C)/17261/2025 TRP(C)/ /	NANDINI RANA MP	SANTOSH KUMAR SAMANTARAY	125/2025
24	D-OTAPL/17186/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS, (PREVENTIVE) MP	SHARUBANESWARAPATHY,SR.S.C	125/2025
25	D-OTAPL/17186/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS, (PREVENTIVE) MP	SHARUBANESWARAPATHY,SR.S.C	126/2025
26	D-OTAPL/17187/2025	COMMISSIONER OF CUSTOMS, (PREVENTIVE)	SHARUBANESWARAPATHY,SR.S.C	

	OTAPL/ /	MP		127/2025
27	D-CONTC/10330/2023 CONTC/10330/2023	RABINDRANATH PANDA MP	SUKANTA KUMAR DALAI	170/2025
28	D-CONTC/17155/2025 CONTC/ /	ANTARYAMI DEBATA MP	KSHIROD KUMAR ROUT	171/2025
29	D-RPFAM/13142/2025 RPFAM/ /	CHERU MEHER MP	RABINDRA NATH DEBATA	197/2025
30	D-RPFAM/17119/2025 RPFAM/ /	MANOJ KUMAR DASH MP	SARBESWAR BEHERA	198/2025
31	D-CMAPL/324/2022 CMAPL/324/2022	JAGADISH SARAN BOSE MP	LALATENDU SAMANTARAY	245/2025
32	D-MATA/14767/2025 MATA/ /	RAJIV LOCHAN BEHERA MP	SNEHASISH BEHERA	253/2025
33	D-MATA/17181/2025 MATA/ /	SANTILATA BEHURIA MP	MAHESWAR MOHANTY	254/2025
34	D-MATA/17202/2025 MATA/ /	TIKINA MALLICK MP	KAILASH CHANDRA SAHOO	255/2025
35	D-MATA/17116/2025 MATA/ /	PRASANNA KUMAR PAHAN MP	ASHESH KUMAR PRUSTY	256/2025
36	D-MATA/17227/2025 MATA/ /	HEMANTA KUMAR BEHERA MP	ABHISHEK DASH	257/2025
37	D-MATA/17227/2025 MATA/ /	HEMANTA KUMAR BEHERA MP	ABHISHEK DASH	258/2025
38	D-CRLREV/11502/2025 CRLREV/ /	PRITI RANJAN PANI MP	SUSANTA KUMAR NAYAK	352/2025
39	D-CRLREV/9538/2025 CRLREV/ /	K. DURUJA @ DURJYODHAN PATRA MP	BHABANI SANKAR DAS	353/2025
40	D-CRLREV/12819/2025 CRLREV/ /	B.GOURESWAR RAO MP	TUKUNA KUMAR MISHRA	354/2025
41	D-CRLREV/12819/2025 CRLREV/ /	B.GOURESWAR RAO MP	TUKUNA KUMAR MISHRA	355/2025
42	D-FAO/249/2018 FAO/249/2018	STATE OF ORISSA MP		363/2025
43	D-FAO/157/2013 FAO/157/2013	HIRABATI SAHU MP	M/S.KRUSHNA R.MOHAPATRA, SHUBHENDU KUMAR PARIDA	364/2025
44	D-FAO/157/2013 FAO/157/2013	HIRABATI SAHU MP	M/S.KRUSHNA R.MOHAPATRA	365/2025
45	D-BLAPL/36874/2024 BLAPL/12511/2024	JAGAN NAIK MP		495/2025
46	D-BLAPL/10200/2023 BLAPL/10200/2023	SANTOSH KUMAR MISHRA MP		496/2025
47	D-BLAPL/5640/2025 BLAPL/2126/2025	ANNU @ ANAND KUMAR AGARWAL MP	BISWORANJAN SWAIN	497/2025
48	D-BLAPL/31043/2024 BLAPL/10567/2024	THOMAS MAJHI MP	S.S.RAY (2)	498/2025
49	D-RSA/32/2023 RSA/32/2023	SUDESHNA DEI MP	GOPINATH MISHRA	633/2025
50	D-RSA/17148/2025 RSA/ /	RABINARAYAN NANDA MP	BISWARANJAN DAS	634/2025
51	D-RSA/17148/2025 RSA/ /	RABINARAYAN NANDA MP	BISWARANJAN DAS	635/2025
52	D-RSA/17199/2025 RSA/ /	BAIDHAR SINGH MP	MAHESWAR MOHANTY	636/2025
53	D-RSA/17273/2025 RSA/ /	SATYABHAMA BEHERA MP	PRAMOD RANJAN BEHERA	637/2025
54	D-CMP/17042/2025 CMP/ /	SURESH KUMAR ROUT MP	AMIT PRASAD BOSE	662/2025
55	D-CMP/12680/2025 CMP/521/2025	AMARESH SARKAR MP	MR. BIBEKANANDA BHUYAN SOURAV SUMAN BHUYAN	663/2025
56	D-CMP/17193/2025 CMP/ /	ARDHENDU SEKHAR RATHA MP	SUDEEP KUMAR SARANGI	664/2025
57	D-CMP/17194/2025 CMP/ /	ARDHENDU SEKHAR RATHA MP	SUDEEP KUMAR SARANGI	665/2025

58	D-CMP/17241/2025 CMP/ /	JAYARAM JENA MP	AJODHYA RANJAN DASH	666/2025
59	D-ABLAPL/274/2025 ABLAPL/146/2025	SURENDRA SAHOO @ SURENDRA KUMAR SAHOO MP		900/2025
60	D-ABLAPL/23820/2024 ABLAPL/8651/2024	ASHOK KUMAR SINGH @ LULU MP		901/2025
61	D-ABLAPL/37892/2024 ABLAPL/14619/2024	KUNTALA JENA @ BAUNA JENA MP		902/2025
62	D-ABLAPL/8550/2025 ABLAPL/3669/2025	KAUSALYA MALLIK MP		903/2025
63	D-ABLAPL/3607/2025 ABLAPL/1511/2025	SK. KHALIL MP		904/2025
64	D-ABLAPL/8371/2025 ABLAPL/3172/2025	ABAKASH KUMAR MOHANTY MP		905/2025
65	D-ABLAPL/10382/2022 ABLAPL/10382/2022	BHAGYADHAR SAHOO MP		906/2025
66	D-ABLAPL/3234/2025 ABLAPL/1444/2025	ARUN JENA MP		907/2025
67	D-ABLAPL/515/2025 ABLAPL/239/2025	CHINMAYA MOHAPATRA MP		908/2025
68	D-MACA/6806/2025 MACA/351/2025	THE D.M, NATIONAL INSURANCE CO. LTD., CUTTACK MP		1137/2025
69	D-MACA/17022/2025 MACA/ /	ARUNDHATI MOHANTY @ JAGDEV MP	SATYABHUSAN DAS	1138/2025
70	D-MACA/17022/2025 MACA/ /	ARUNDHATI MOHANTY @ JAGDEV MP	SATYABHUSAN DAS	1139/2025
71	D-MACA/17035/2025 MACA/ /	HARIHAR PARIDA MP	PRADEEP KUMAR MISHRA	1140/2025
72	D-MACA/996/2019 MACA/996/2019	THE LEGAL MANAGER,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. MP		1141/2025
73	D-MACA/17136/2025 MACA/ /	D.M.,ORIENTAL INSURANCE CO. LTD.,BAISAKURISH KUMAR MOHANTY MP		1142/2025
74	D-MACA/17136/2025 MACA/ /	D.M.,ORIENTAL INSURANCE CO. LTD.,BAISAKURISH KUMAR MOHANTY MP		1143/2025
75	D-MACA/17147/2025 MACA/ /	D.M.,M/S. ORIENTAL INSURANCE CO. LTD.,SANTOSH KUMAR MOHANTY MP		1144/2025
76	D-MACA/17147/2025 MACA/ /	D.M.,M/S. ORIENTAL INSURANCE CO. LTD.,SANTOSH KUMAR MOHANTY MP		1145/2025
77	D-MACA/13350/2025 MACA/ /	D.M., M/S. TATA AIG INSURANCE CO. LTD.,BAMRIDDHI KHAN MP		1146/2025
78	D-CRLMC/12701/2025 CRLMC/ /	DR.LAKSHMAN BEHERA MP	SANJAY KUMAR DAS	1174/2025
79	D-CRLMC/12701/2025 CRLMC/ /	DR.LAKSHMAN BEHERA MP	SANJAY KUMAR DAS	1175/2025
80	D-CRLMC/12702/2025 CRLMC/ /	BIJAY KETAN UPADHYAYA MP	DEVASHIS PANDA	1176/2025
81	D-CRLMC/12704/2025 CRLMC/ /	BRAJA KISHORE JENA MP	BHABANI SANKAR DAS	1177/2025
82	D-CRLMC/11318/2025 CRLMC/1475/2025	ASIA PACIFIC SHIPPING CO. LTD., SOUTH WESTERN HAR SAMAL MP		1178/2025
83	D-CRLMC/8180/2025 CRLMC/1229/2025	BIJAY KUMAR DASH MP		1179/2025
84	D-CRLMC/10605/2025 CRLMC/1450/2025	ARABINDA DEHURY MP		1180/2025
85	D-CRLMC/12747/2025 CRLMC/ /	PRABINA PRADHAN MP	SUSANTA KUMAR TRIPATHY	1181/2025
86	D-CRLMC/12769/2025 CRLMC/ /	SUNIL KUMAR DAS MP	SANJAY KUMAR PATTANAIK	1182/2025
87	D-CRLMC/12760/2025 CRLMC/ /	DILIP KUMAR PRADHAN MP	SANTOSH KUMAR MAHANTY	1183/2025
88	D-CRLMC/12804/2025 CRLMC/ /	PARAMANANDA BAL MP	JAJATI KESHARI KHUNTIA	1184/2025
89	D-CRLMC/12817/2025	DEBENDRA KUMAR MAJHI @ DEBENDRA KESHARI KUMAR SAHOO		

	CRLMC/ /	MP		1185/2025
90	D-CRLMC/12820/2025	BIKASH NAYAK @ BIKASH KUMAR NAYAK	AKSHAYA KUMAR SAHOO	
	CRLMC/ /	MP		1186/2025
91	D-CRLA/33274/2024	KASI MALLIK	KIRTAN DANG	
	CRLA/1140/2024	MP		1189/2025
92	D-CRLA/12678/2025	SAGAR KUMAR SWAIN	RABI NARAYAN MOHANTY	
	CRLA/ /	MP		1190/2025
93	D-CRLA/10899/2025	MUNA FETASINGH	DUSHMANTA SAHOO	
	CRLA/ /	MP		1191/2025
94	D-CRLA/10031/2025	SIBA BEHERA	BIBHU PRASAD DAS	
	CRLA/ /	MP		1192/2025
95	D-CRLA/32175/2024	BAHANAPATI BEHERA	SIDDHARTH GOUTAM DAS	
	CRLA/1092/2024	MP		1193/2025
96	D-CRLA/4647/2025	DHARMANANDA BEHERA	PUSPAMITRA MOHAPATRA	
	CRLA/224/2025	MP		1194/2025
97	D-CRLA/12757/2025	PRANGYA @ SWATISANGHAMITRA SAHOO	DOMANATH NANDA	
	CRLA/ /	MP		1195/2025
98	D-CRLA/12757/2025	PRANGYA @ SWATISANGHAMITRA SAHOO	DOMANATH NANDA	
	CRLA/ /	MP		1196/2025
99	D-CRLA/12772/2025	SIBILI @ BISWAJIT BEHERA	BIBHUTI RANJAN MOHANTY	
	CRLA/ /	MP		1197/2025
100	D-CRLA/12772/2025	SIBILI @ BISWAJIT BEHERA	BIBHUTI RANJAN MOHANTY	
	CRLA/ /	MP		1198/2025
101	D-CRLA/12815/2025	GUNA BHOI@BEHERA	SARTHAK MISHRA	
	CRLA/ /	MP		1199/2025
102	D-CRLA/12815/2025	GUNA BHOI@BEHERA	SARTHAK MISHRA	
	CRLA/ /	MP		1200/2025
103	D-CRLA/12815/2025	GUNA BHOI@BEHERA	SARTHAK MISHRA	
	CRLA/ /	MP		1201/2025
104	D-WA/12554/2025	BIJAY KUMAR SAHU	SOUMYA MISHRA	
	WA/699/2025	MP		2188/2025
105	D-WA/16632/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		2189/2025
106	D-WA/16632/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		2190/2025
107	D-WA/17020/2025	STATE OF ODISHA	AISHWARYA DASH, A.G.A	
	WA/ /	MP		2191/2025
108	D-WA/17020/2025	STATE OF ODISHA	AISHWARYA DASH, A.G.A	
	WA/ /	MP		2192/2025
109	D-WA/17057/2025	DURYEODHAN @ DURYODHAN DAS	BANSHIDHAR SATAPATHY	
	WA/ /	MP		2193/2025
110	D-WA/17021/2025	STATE OF ODISHA	SARBESWAR BEHERA, A.G.A	
	WA/ /	MP		2194/2025
111	D-WA/17021/2025	STATE OF ODISHA	SARBESWAR BEHERA, A.G.A	
	WA/ /	MP		2195/2025
112	D-WA/17058/2025	SHIBAJI PRADHAN	BANSHIDHAR SATAPATHY	
	WA/ /	MP		2196/2025
113	D-WA/17021/2025	STATE OF ODISHA	SARBESWAR BEHERA, A.G.A	
	WA/ /	MP		2197/2025
114	D-WA/17085/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		2198/2025
115	D-WA/17085/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		2199/2025
116	D-WA/17104/2025	BHASKAR ROUT	PRASANTA KUMAR SATAPATHY	
	WA/ /	MP		2200/2025
117	D-WA/17039/2025	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	
	WA/ /	MP		2201/2025
118	D-WA/17039/2025	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	
	WA/ /	MP		2202/2025
119	D-WA/17040/2025	STATE OF ODISHA	AISHWARYA DASH,A.G.A	
	WA/ /	MP		2203/2025
120	D-WA/17040/2025	STATE OF ODISHA	AISHWARYA DASH,A.G.A	
	WA/ /	MP		2204/2025

121	D-WA/14117/2025 WA/ /	CHIEF MANAGER, UNION BANK OF INDIA MP	HASTAKR CHANDRA PANDA	2205/2025
122	D-WA/17160/2025 WA/ /	UNION OF INDIA MP	BISWAJIT MAHARANA(SR. PANEL COUNSEL)	2206/2025
123	D-WA/17160/2025 WA/ /	UNION OF INDIA MP	BISWAJIT MAHARANA(SR. PANEL COUNSEL)	2207/2025
124	D-WA/17160/2025 WA/ /	UNION OF INDIA MP	BISWAJIT MAHARANA(SR. PANEL COUNSEL)	2208/2025
125	D-WP(C)/17018/2025 WP(C)/11465/2025	SHASIKALA PARIDA MP	RUDRA NARAYAN PARIJA	7021/2025
126	D-WP(C)/17019/2025 WP(C)/11503/2025	HIRACHAND SAHOO MP	NIRANJAN BISWAL	7022/2025
127	D-WP(C)/17032/2025 WP(C)/ /	M/S HAZEL MERCANTILE LTD., BERHAMPU MP	RAMESH CHANDRA JENA	7023/2025
128	D-WP(C)/8741/2025 WP(C)/6461/2025	MOHAMMED SAHABUDDIN MP	RAMAKANTA SARANGI	7024/2025
129	D-WP(C)/29207/2024 WP(C)/17111/2024	RITANJALI SAI MP	BANSHIDHAR SATAPATHY	7025/2025
130	D-WP(C)/17046/2025 WP(C)/ /	M/S RABINDRA KUMAR SAHOO, JAJPUR MP	RAMESH CHANDRA JENA	7026/2025
131	D-WP(C)/30977/2023 WP(C)/30977/2023	SASHIKANTA JENA MP	BANSHIDHAR SATAPATHY	7027/2025
132	D-WP(C)/30969/2023 WP(C)/30969/2023	JAYARAM SAHU MP	BANSHIDHAR SATAPATHY	7028/2025
133	D-WP(C)/6793/2023 WP(C)/6793/2023	BHAGABAN JENA MP	GYANA RANJAN SETHI	7029/2025
134	D-WP(C)/17049/2025 WP(C)/ /	RADHABAI AGRAWAL MP	AMIT PRASAD BOSE	7030/2025
135	D-WP(C)/801/2025 WP(C)/1048/2025	SABITA SATAPATHY MP	SIDDHESWAR BAUG	7031/2025
136	D-WP(C)/17051/2025 WP(C)/ /	SANJAY SWADIA @ SANJAY BHAI SWADIA MP	AMIT PRASAD BOSE	7032/2025
137	D-WP(C)/17054/2025 WP(C)/ /	SHREE GOPAL GOSHALA MP	AMIT PRASAD BOSE	7033/2025
138	D-WP(C)/17061/2025 WP(C)/11528/2025	MOHAN PATRA MP	SUBHASREE MOHANTY	7034/2025
139	D-WP(C)/17062/2025 WP(C)/11516/2025	ANAMA CHARAN MAHANTA MP	SUBHASREE MOHANTY	7035/2025
140	D-WP(C)/17064/2025 WP(C)/ /	JAGANNATH ROUT MP	SHASHANKA SHEKHAR PATRA	7036/2025
141	D-WP(C)/9824/2023 WP(C)/9824/2023	SAMARENDRA KUMAR BARIK MP	LAXMI PRASAD DWIVEDY	7037/2025
142	D-WP(C)/17077/2025 WP(C)/ /	SANJAYA KUMAR @ SANJAYA SETHI MP	MRITUNJAY BANERJEE	7038/2025
143	D-WP(C)/17069/2025 WP(C)/ /	SAMIR KUMAR SARANGI MP	ANJAN KUMAR BISWAL	7039/2025
144	D-WP(C)/17072/2025 WP(C)/ /	SIMANTA KUMAR TRIPATHY MP	ANJAN KUMAR BISWAL	7040/2025
145	D-WP(C)/7538/2025 WP(C)/5812/2025	STHITI PRAGYAN TRIPATHY MP	PRASANTA KUMAR MISHRA	7041/2025
146	D-WP(C)/7538/2025 WP(C)/5812/2025	STHITI PRAGYAN TRIPATHY MP	PRASANTA KUMAR MISHRA	7042/2025
147	D-WP(C)/13922/2025 WP(C)/9813/2025	CHINARI JHULI SUBUDHI @ C.H JHULI SUBUDHI MP	SUBODH KUMAR SARANGI	7043/2025
148	D-WP(C)/13922/2025 WP(C)/9813/2025	CHINARI JHULI SUBUDHI @ C.H JHULI SUBUDHI MP	SUBODH KUMAR SARANGI	7044/2025
149	D-WP(C)/17076/2025 WP(C)/ /	SUBODH KUMAR SARANGI MP	OMKAR DEV DAS	7045/2025
150	D-WP(C)/17078/2025 WP(C)/ /	BATAKRISHNA SAHU MP	SURESH KUMAR JENA	7046/2025
151	D-WP(C)/4523/2025 WP(C)/3652/2025	RAJIV LOCHAN MAHAPATRA MP		7047/2025
152	D-WP(C)/17080/2025	M/S.THE DHAMARA PORT COMPANY LTD MP	PRANAYA KISHORE HARICHANDAN	

	WP(C)/ /	MP		7048/2025
153	D-WP(C)/17081/2025	MADHU KAMAR	BISWARANJAN MAHARATHA	
	WP(C)/ /	MP		7049/2025
154	D-WP(C)/18174/2016	BANAJA BASINI PATTNAYAK		
	WP(C)/18174/2016	MP		7050/2025
155	D-WP(C)/17082/2025	DEBANANDA DAS	BISWARANJAN MAHARATHA	
	WP(C)/ /	MP		7051/2025
156	D-WP(C)/17084/2025	AJAY KUMAR MANTRI	BISWARANJAN MAHARATHA	
	WP(C)/ /	MP		7052/2025
157	D-WP(C)/17086/2025	BIRENDRA KHILARI	BISWARANJAN MAHARATHA	
	WP(C)/ /	MP		7053/2025
158	D-WP(C)/12561/2025	DR.PAPIYA RAY		
	WP(C)/9028/2025	MP		7054/2025
159	D-WP(C)/17090/2025	AJAY KUMAR MANTRI	BISWARANJAN MAHARATHA	
	WP(C)/ /	MP		7055/2025
160	D-WP(C)/17089/2025	PRASANTA BARIK	BISWARANJAN MAHARATHA	
	WP(C)/ /	MP		7056/2025
161	D-WP(C)/17092/2025	SAROJ DASH	BHAWANI SANKAR PANIGRAHI	
	WP(C)/ /	MP		7057/2025
162	D-WP(C)/17094/2025	ISWAR CHANDRA SWAIN	BISWARANJAN MAHARATHA	
	WP(C)/ /	MP		7058/2025
163	D-WP(C)/5005/2025	DAMBARUDHAR MOHANTA	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/4045/2025	MP		7059/2025
164	D-WP(C)/5517/2025	KALPANA LENKA		
	WP(C)/4392/2025	MP		7060/2025
165	D-WP(C)/5516/2025	BRAJA KISHORE BAL		
	WP(C)/5080/2025	MP		7061/2025
166	D-WP(C)/17106/2025	SATYA NARAYAN BIHARI	SWARUP RANJAN SINGHSAMANT	
	WP(C)/ /	MP		7062/2025
167	D-WP(C)/24657/2023	ALL ODISHA STATE ROAD TRANSPORT SAFETY SOCIETY, BHADRAK		
	WP(C)/24657/2023	MP		7063/2025
168	D-WP(C)/41713/2024	HRUDANANDA DALPATI	SWAPNIL ROY	
	WP(C)/24680/2024	MP		7064/2025
169	D-WP(C)/17111/2025	M/S MAHIMA SWAMI UDYOG	LINGARAJ MOHANTY	
	WP(C)/ /	MP		7065/2025
170	D-WP(C)/11208/2025	M/S. ANAND HYPER MARKET, SAMBALPUR	RAJURAV TIBREWAL	
	WP(C)/8043/2025	MP		7066/2025
171	D-WP(C)/17134/2025	MRUTYUNJAY BARIK	BAIDHAR SAHOO	
	WP(C)/ /	MP		7067/2025
172	D-WP(C)/15191/2025	DEEPA MALIK	SAROJA KANTA SAMAL	
	WP(C)/10681/2025	MP		7068/2025
173	D-WP(C)/11439/2025	PRAKASH KUMAR SAHOO	SUBHADUTTA ROURAY	
	WP(C)/8627/2025	MP		7069/2025
174	D-WP(C)/51002/2024	SUPRAVA NAYAK	RABINARAYAN MISHRA	
	WP(C)/31032/2024	MP		7070/2025
175	D-WP(C)/51002/2024	SUPRAVA NAYAK		
	WP(C)/31032/2024	MP		7071/2025
176	D-WP(C)/17152/2025	RATAI GRAM PANCHAYAT LEVEL MISSION FOR WOMEN EMPOWERMENT, BALASWAR		
	WP(C)/ /	MP		7072/2025
177	D-WP(C)/17150/2025	KRUTIBASH SAHOO	ITISHREE TRIPATHY	
	WP(C)/ /	MP		7073/2025
178	D-WP(C)/14956/2025	BIJAY SUKLA	TANMAY MISHRA	
	WP(C)/10553/2025	MP		7074/2025
179	D-WP(C)/17158/2025	ANANTAPUR GRAM PANCHAYAT LEVEL MISSION FOR WOMEN EMPOWERMENT, CUTTACK		
	WP(C)/ /	MP		7075/2025
180	D-WP(C)/3659/2025	SASANA PURI KRUSHNA BENI	BHASKAR CHANDRA PANDA	
	WP(C)/2977/2025	MP		7076/2025
181	D-WP(C)/13584/2025	SUBRAT DAS	NIRANJAN PANDA	
	WP(C)/ /	MP		7078/2025
182	D-WP(C)/17177/2025	SURYA MOHAN DAS	RAMESH KUMAR SAHU	
	WP(C)/ /	MP		7079/2025
183	D-WP(C)/12873/2025	BISHNUPRIYA PANDA	BUDHIRAM DAS	
	WP(C)/9233/2025	MP		7080/2025

184	D-WP(C)/17190/2025 WP(C)/ /	HARES KUMAR SAHOO MP	PRADEEPTA KUMAR SWAIN	7081/2025
185	D-WP(C)/14917/2025 WP(C)/10317/2025	BIBUDHENDU MISHRA MP	DIPAK KUMAR DEY	7082/2025
186	D-WP(C)/4131/2025 WP(C)/3269/2025	NIRANJAN JENA MP	RAJAT KUMAR PANDA	7083/2025
187	D-WP(C)/17168/2025 WP(C)/ /	EKTA FEDERATION BISRA BLOCK MP	RAJIV KUMAR MAHANTA	7084/2025
188	D-WP(C)/17192/2025 WP(C)/ /	SRI SAMADHI GOSWAIN @ CHHATIA BATHUAPUR MP	RAJIV KUMAR MISHRA	7085/2025
189	D-WP(C)/17198/2025 WP(C)/ /	SRI SAMADHI GOSWAIN @ CHHATIA BATHUAPUR MP	RAJIV KUMAR MISHRA	7086/2025
190	D-WP(C)/17172/2025 WP(C)/ /	SHAKTI SANGHA BETANATI, MAYURBHARAJ MP	RAJIV KUMAR MAHANTA	7087/2025
191	D-WP(C)/29511/2021 WP(C)/29511/2021	SUSHANTA KUMAR MOHANTY MP	SUSHANTA KUMAR MOHANTY (IN PERSON), MR. ANUPAM DASH	7088/2025
192	D-WP(C)/17212/2025 WP(C)/ /	DURGA PRASAD NAIK MP	DEEPALI MAHAPATRA	7089/2025
193	D-WP(C)/17211/2025 WP(C)/ /	JAYANTA KUMAR TRIPATHY MP	SAMEER KUMAR DAS	7090/2025
194	D-WP(C)/17174/2025 WP(C)/ /	ANANYA MISSION SHAKTI FEDERATION MP	RAJIV KUMAR MAHANTA	7091/2025
195	D-WP(C)/17206/2025 WP(C)/ /	GOPAL NAIK MP	SANTOSH KUMAR MAHANTY	7092/2025
196	D-WP(C)/17214/2025 WP(C)/ /	M/S EMAMI PAPER MILLS LTD., BALESWAR MP	CHITTA RANAJAN DAS	7093/2025
197	D-WP(C)/35322/2024 WP(C)/20185/2024	M/S. TARINI PRASAD MOHANTY, KEONJHAR MP		7094/2025
198	D-WP(C)/17215/2025 WP(C)/ /	PADMACHARAN SAHU MP	SAROJ KUMAR PADHY	7095/2025
199	D-WP(C)/17216/2025 WP(C)/ /	TRUPTI PATRA MP	SAMEER KUMAR DAS	7096/2025
200	D-WP(C)/17217/2025 WP(C)/ /	M/S. PRAFULLA KUMAR DEY, BBSR MP	CHITTA RANAJAN DAS	7097/2025
201	D-WP(C)/17219/2025 WP(C)/ /	JHUNI RANI MOHANTA MP	SAMEER KUMAR DAS	7098/2025
202	D-WP(C)/17223/2025 WP(C)/ /	SANJUKTA BADEI MP	RAJA KISHORE SAHOO	7099/2025
203	D-WP(C)/17224/2025 WP(C)/ /	PRANABA CHARAN MUNDA MP	SAMEER KUMAR DAS	7100/2025
204	D-WP(C)/17226/2025 WP(C)/ /	M/S. SURYA INTERNATIONAL, BERHAMPUR MP	CHITTA RANAJAN DAS	7101/2025
205	D-WP(C)/17228/2025 WP(C)/ /	M/S JSW SETEEL LIMITED MP	SARADA PRASANNA SARANGI	7102/2025
206	D-WP(C)/17230/2025 WP(C)/ /	SABITA PATEL MP	SOUMENDRA PATTANAİK	7103/2025
207	D-WP(C)/17231/2025 WP(C)/ /	SURESH CHANDRA PATRA MP	SASWAT KUMAR ACHARYA	7104/2025
208	D-WP(C)/26627/2024 WP(C)/15228/2024	SARADA PRASAN DAS MP	ISHWAR MOHANTY	7105/2025
209	D-WP(C)/17218/2025 WP(C)/ /	HEMANTA KUMAR PARIDA MP	SASWATA PATNAİK	7106/2025
210	D-WP(C)/17233/2025 WP(C)/ /	GAYADHAR NAYAK MP	MANOJ KUMAR MOHANTY	7107/2025
211	D-WP(C)/17234/2025 WP(C)/ /	SHASHANK YADAV MP	SIDHARTHA SANKER RAY 2	7108/2025
212	D-WP(C)/3354/2025 WP(C)/2863/2025	SUJATA KUMARI DASH MP		7109/2025
213	D-WP(C)/17235/2025 WP(C)/ /	PRABIN ACHARAYA MP	KISHORE CHANDRA PRADHAN	7110/2025
214	D-WP(C)/17220/2025 WP(C)/ /	MOTHER TERESA BLOCK MISSION SHAKTI MP	RAJIV KUMAR MAHANTA	7111/2025
215	D-WP(C)/17240/2025	NARAYAN BISWAL	BIJAY PANDA	

	WP(C)/ /	MP		7112/2025
216	D-WP(C)/17209/2025	BIJAYLAXMI MISSION SHAKTI FEDERATION	ANJIV KUMAR MAHANTA	
	WP(C)/ /	MP		7113/2025
217	D-WP(C)/17245/2025	SABYASACHI BISWAL	FALGUNI RAJGURU MOHAPATRA	
	WP(C)/ /	MP		7114/2025
218	D-WP(C)/17221/2025	BLOCK MISSION SHAKTI FEDERATION	LEHNA KRIMAR MAHANTA	
	WP(C)/ /	MP		7115/2025
219	D-WP(C)/7632/2025	NIRANJAN BARIK	SANJAY KUMAR DAS	
	WP(C)/6385/2025	MP		7116/2025
220	D-WP(C)/17257/2025	SUNITA NAG @ PRADHAN	PRAMOD KUMAR NIGAM	
	WP(C)/ /	MP		7117/2025
221	D-WP(C)/17260/2025	SANJEEB KUMAR MISHRA	SUBRAT KUMAR KAR	
	WP(C)/ /	MP		7118/2025
222	D-WP(C)/14097/2025	DIPTIMAYEE PANDA	JAYADEBA BEHERA	
	WP(C)/9958/2025	MP		7119/2025
223	D-WP(C)/17222/2025	UNION OF INDIA	DEEPAK GOCHHAYAT, C.G.C	
	WP(C)/ /	MP		7120/2025
224	D-WP(C)/17270/2025	MANORAMA MOHARANA	BRUNDABAN ROUT	
	WP(C)/ /	MP		7121/2025
225	D-WP(C)/17255/2025	OMM MAA TARINI AGENCY	ATMAJIT MANMITH DAS	
	WP(C)/ /	MP		7122/2025
226	D-WP(C)/17275/2025	UNION OF INDIA	SOUBHAGYA CHANDRA DEVDASH	
	WP(C)/ /	MP		7123/2025
227	D-WP(C)/17276/2025	M/S. ADITYA CRAFT AND PAPERS PRIVATE LIMITED	SHREERAM CHY	
	WP(C)/ /	MP		7124/2025